NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|---|----------|--|--|
| CP 26/12 | TP 34/16 | For filing written submis- sions | 397/ 398 | Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others | |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

ORDER

None appeared for Petitioner. Counsel for Petitioner is absent. Petitioner is called as absent. Counsel for Respondent filed written submissions. Before passing any order, a notice to be issued to the Petitioner by the Registry. Therefore, registry is directed to issue notice to the Petitioner. List it on 17/01/2018.

Member (T)

Member (J)